

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF HEAVY INDUSTRY

**LOK SABHA**  
**UNSTARRED QUESTION NO. 571**  
**TO BE ANSWERED ON 19.12.2017**

**FAME India Scheme**

571. SHRI GEORGE BAKER:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the salient features of the FAME India Scheme along with the present status thereof;
- (b) the details of the funds sanctioned, allocated and utilised under this scheme during the last three years and the current year, State/UT-wise including West Bengal;
- (c) the details of the target set and achievements made under this scheme so far;
- (d) whether the achievements are as per the set target, if not, the reasons therefor and the action taken by the Government thereon;
- (e) whether the Government is planning to extend this scheme; and
- (f) if so, the details thereof and the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND  
PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)**

(a) to (d) : As part of the National Electric Mobility Mission Plan 2020, Department of Heavy Industry formulated a scheme namely FAME – India [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India] to promote hybrid / electric technology in transportation so as to reduce dependency in fossil fuel. The overall scheme was proposed to be implemented over a period of 6 years, till 2020, wherein it is intended to support the hybrid / electric vehicles market development and its manufacturing eco-system to achieve self-sustenance at the end of the stipulated period.

The Government decided to introduce the scheme as a pilot scheme for 2 years (Phase-1), with an outlay of Rs. 795 crore, for a period of 2 years from 1<sup>st</sup> April 2015 to 31<sup>st</sup> March 2017.

Taking into account high level of environmental pollution and fossil fuel usage in road transport in high density urban centres, the Phase-1 of the scheme is restricted to the following areas:

- a. Cities under “Smart Cities” initiatives
- b. Major metro agglomerations – Delhi NCR, Greater Mumbai, Kolkata, Chennai, Bengaluru, Hyderabad, Ahmedabad.
- c. All State Capitals and other Urban Agglomerations/Cities with 1 Million+ population (as per 2011 census)
- d. Cities of the North Eastern States

However, vide Govt. of India gazette notification S.O. 2696(E) dated 30th September 2015, the scheme for Electric and Hybrid 2 Wheeler and 3 Wheeler of all types was made applicable for their sale anywhere in India.

As per the original scheme, Mild hybrid, Strong Hybrid, Plug-in Hybrid and Pure Electric technologies (collectively termed as xEV) were covered in this FAME India Scheme. However, “Mild Hybrid” technology has been excluded from this Scheme w.e.f. 01/04/2017 vide Gazette Notification S.O.1055 (E) dated 30/03/2017.

The scheme has four focus areas i.e. Technology Development, Demand Creation, Pilot Project and Charging Infrastructure.

Market creation through demand incentives is aimed at incentivising all vehicle segments i.e. 2-Wheelers, 3-Wheelers Auto, Passenger 4-Wheeler vehicles, Light Commercial Vehicles and Buses. The scheme, however, lays greater emphasis on providing affordable and environmentally friendly public and private transportation/vehicular mobility for the masses. The demand incentive is available to buyers (end users/consumers) in the form of an upfront reduced purchase price to enable wider adoption. As per the data registered & available with the Department, 163997xEVs, with a total demand incentive of Rs. 203 crore (Approx), have been supported through this scheme till 30<sup>th</sup> November 2017.

Specific projects under Pilot Projects, R&D / Technology Development and Public Charging Infrastructure components are approved by the Project Implementation & Sanctioning Committee (PISC), under the chairmanship of Secretary (Heavy Industry), for extending grant under the different focus areas of the scheme.

The details of the fund allocated and utilized under the scheme is summarised hereunder:-

| <b>S.No.</b> | <b>Financial Year</b> | <b>Fund Allocated</b>   | <b>Fund Utilization</b>                                   |
|--------------|-----------------------|-------------------------|---|
| 1            | 2015-16               | Rs. 75.00 Crore         | Rs. 75.00 Crore   |
| 2            | 2016-17               | Rs. 144.00 Crore        | Rs. 144.00 Crore  |
| 3            | 2017-18               | Rs. 175.00 Crore        | Rs. 105.49 Crore<br>(Till 30 <sup>th</sup> November 2017) |
| <b>TOTAL</b> |                       | <b>Rs. 394.00 Crore</b> | <b>Rs. 324.49 Crore</b>                                   |

However, no allocation is made State/UT-wise under the scheme and no targets were sets under this scheme.

(e) & (f): The Phase-1 of the FAME India scheme is under implementation, which was originally for a period of 2 years commencing from 1<sup>st</sup> April 2015 i.e. FY 2015-16 and FY 2016-17, and has been extended now till 31<sup>st</sup> March 2018.